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SLP(C)No. 7377 OF 1999

ITEM No.21

Court No. 6

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7377/1999

(From the judgement and order dated 23/02/1999 in CWP 32515/95
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ANIRUDH PRASAD

Petitioner (s)

VERSUS

CHANCELLOR, UNIV.OF GORAKHPUR & ORS

Respondent (s)

(With prayer for interim relief)

Date : 30/03/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Petitioner (s) Dr. Aparna Bhardwaj,Adv. for
Mr. Praveen Jain,Adv.

For Respondent (s) Mr. R.B. Misra,Adv.
Ms. Sangeeta Sharma,Adv.

Mr. Yogeshwar Prasad,Sr.Adv.
Mrs Rachna Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.

.SP2

Leave granted.

.SP1

(Neelam Kawatra)
Court Master

(S. Krishnan)
Court Master